

Central Administrative Tribunal
Principal Bench

R.A. No. 84 of 2002
in
O.A. No. 1146 of 2001

New Delhi, dated this the 1st APRIL 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

In the matter of:

Pooja Sharma ... Review Applicants

Versus

Union of India & others ... Respondent

ORDER (By Circulation)

S.R. ADIGE, VC (A)

Perused the R.A.

2. The grounds taken therein do not bring it within the scope and ambit of Section 22(3)(f) A.T. Act read with Order 47 Rule 1 C.P.C. under which alone any orders/decision can be reviewed.

3. R.A. is rejected.

Anjali
(S.R. Adige)
Vice Chairman (A)

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